

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(CA)-(CAA)-130(ND)2017**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.08.2018.**

**NAME OF THE COMPANY: M/s. Via Redd Concepts Pvt. Ltd. And M/s.  
Kalpakaaru Projects Pvt. Ltd.**


**SECTION OF THE COMPANIES ACT: 230-232**


| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

**Present:** None

**ORDER**

It appears that court notice has not been issued in this case. Let the court notice be issued to the appellant company through counsel returnable on 18<sup>th</sup> September, 2018.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**